

[Sh. Dasai Chowdhary]

working in Samstipur, Rosera and Darbhanga have become very old and due to that these exchanges have become almost dead. This causes a lot of inconvenience to people. The telephone exchanges at Virol, Hasanpur, Baheri, Rosera, Ghanshyampur and Scindia are lying out of order for the last 4 years. So long as electronic telephone exchanges are not set up in Samastipur, Rosera and Darbhanga, the subscribers will continue to experience difficulties. It is also improper to connect Hasanpur and Virol sub-divisions with Khagaria exchange. These sub-divisions should be connected with Samastipur and Darbhanga electronic exchanges.

I would, therefore, like to demand from the Government to set up electronic exchanges at Samastipur and Darbhanga.

- (iv) **Need to set up a food processing plant at a suitable place in Mohanlal Ganj Parliamentary Constituency in Uttar Pradesh**

SHRI SARJU PRASAD SAROJ (Mohanlal Ganj): Madam Chairman, I want to raise the following matter of public importance under Rule 377.

"Through this House, I want to draw the attention of the Government of Uttar Pradesh, especially to Mohanlal Ganj, Parliamentary Constituency and Malmahabad, Mal Kankori, Hasan Ganj, Unnao where mango, guava, potatoes, palm and paddy are grown in abundant quantities. The Government has already declared these areas as fruit belt.

Due to lack of suitable storage facilities, continuous power shortage, lack of proper loading arrangements and shortage of wooden boxes for packing of fruits, the farmers of these areas suffer losses to the tune of lakhs of rupees every year. Every year about 5 crore boxes are used in the area.

I therefore, demand that the Central Government should set up a food processing plant in the area so that fruit produced in

the area could be utilised. At the same time keeping in view the shortage of wood, a cardboard box manufacturing unit should be set up in the area. This will not only benefit the farmers of the area, but also provide employment avenues to thousands of unemployed educated youth.

[English]

- (v) **Need to sanction Parli-Beed-Ahmadnagar broad gauge railway line in Maharashtra and connect the hinterland with big markets for development of this area**

DR. VENKATESH KABDE (Nanded): Madam Chairman, Beed is one of the most backward districts in the State of Maharashtra with lowest rate of education and very high unemployment. There is no industry worth the name and it is repeatedly subjected to famine due to poor rainfall. There is no railway line connecting the district headquarters to metropolitan markets causing losses to farmers and entrepreneurs. About three lakh population of marginal farmers and landless labourers have migrated to big cities and western Maharashtra in search of employment for livelihood. May I request the hon. Railway Minister to sanction Parli-Beed-Ahmadnagar broad gauge line and connect this hinterland with big markets and open the gates of development for this area?

[Translation]

- (vi) **Need to set up an ordnance factory at Markachon in Bihar**

SHRI R.L.P. VERMA (Kodarma): Madam Chairman, I would like introduce the following matter under Rule 377.

Since 1986 there has been a concrete demand by lakhs of poor people and unemployed youth living in the most neglected and backward 150 square kilometre area of Jharkhand or the forest area that final sanction should be accorded to the setting up of the long proposed ordnance factory in the